

IN THE HIGH COURT OF BOMBAY AT GOA**Stamp Application No. 1304 of 2020****In****Writ Petition No. 720 of 2019**

Rohan Lobo Applicant
Versus
Alexio F. Vaz Respondent

Mr. Yogesh V. Nadkarni, Advocate for the Applicant.

Mr. Devidas Pangam, Advocate General with Ms. Maria Correia, Additional Government Advocate for the State.

**Coram:- M.S. SONAK &
M.S. JAWALKAR, JJ.**

Date:- 4th January, 2021

P.C.

At the request of the learned Advocate General,
time to file reply, is extended by further two weeks.

2. Stand over to 01.02.2021.

M.S. JAWALKAR, J.

M.S. SONAK, J.

EV